NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1162/(MAH)/2017

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2017

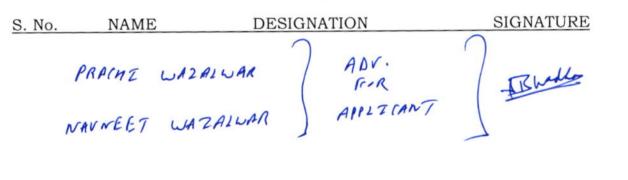
NAME OF THE PARTIES:

CORAM:

Tulsi Castings and Machining Limited V/s.

Asset Reconstruction Company (India) Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.



CHARLES DE SOUZA A/W MANASWI AGRAWAL Advocates for ARCIL (financial Creditor)

COMMON ORDER C.P. No. 1162/I&BC/NCLT/MB/MAH/2017 C.P. No. 1218/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of both the sides are present.

2. Adjourned to 07.09.2017, First on Board.

Sd

Bhaskara Pantula Mohan Member (Judicial) 05.09.2017.

Sd/-

M.K. Shrawat Member (Judicial)